

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

6. C.P.(IB)-193(MB)/2023

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Piramal Trusteeship Services Private Limited

V/s.

Sandeep Hirani

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel appearing for the Petitioner, Ms. Saloni Sulakheis present through virtual hearing.

Counsel appearing for the Petitioner is directed to issue notice to the Respondent intimating the Respondent regarding filing of the above Company Petition against them with further direction to the Respondent to appear either in person or through advocate before this Bench on the next date of hearing.

The Petitioner shall file service affidavit along with copy of notice sent to the Respondent, original postal receipt, track report, email etc. at least two days before the next date of hearing.

The Registry is also directed to issue notice to the Respondent and shall submit service report along with postal receipt, track report/acknowledgement.

List this matter on **18.04.2023** for appearance of the Respondent.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)